

SHRIMATI VIOLET ALVA : Are cameras available in India for television purposes in India ?

SHRI D. P. KARMAKAR : My information is that separate cameras are not necessary for taking television pictures. The same apparatus which takes the cine pictures can be used, the thing can be used for television also.

SHRIMATI VIOLET ALVA : May I know, whether any Indians have taken pictures of these objects in India and sent them abroad for television purposes ?

SHRI D. P. KARMAKAR : I could not say. But the same material used for the cine pictures or cine film is also used for television purposes and it is likely that some films might have been exported for television abroad. I have not got definite information.

SHRIMATI VIOLET ALVA : The lion. Minister said that some objection has been received from some association. May I know what action Government contemplate to take with regard to that ?

SHRI D. P. KARMAKAR : Recently the Film Enquiry Committee recommended that there should be some means of checking up the desirability or undesirability of such films being shot, and that matter is under the active consideration of Government.

KRISHNA PENNAR PROJECT

♦227. SHRI K. SURYANARAYANA : Will the Minister for PLANNING be pleased to state :

(<z) whether any memoranda were received by Government regarding the Nandikonda, Pulichinatala and Krishna Pennar projects :

(&) if so, what action Government have taken thereon ; and

(c) whether Government will place copies of those representations on the Table ?

55 C.S.D.

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI) : (a) Yes, Sir.

(Z>) The memoranda were forwarded to the Technical Committee appointed by the Planning Commission to report on the best and the most economical manner of utilising the waters of the Krishna and the Godavari.

(c) No, Sir. Several hundreds of representations were received and no useful purpose will be served by placing copies on the Table. Attention is, however, invited to pages 89—93 of the Report of the Technical Committee, a copy of which was laid on the Table of the Council on the 12th December 1952, wherein the more important representations have been summarised.

SHRI K. SURYANARAYANA : May I know whether it has come „to the notice of the Government that the Government of Madras has so far spent Rs. 2^20,210-13-»i on the Krishna Pennar Project to the detriment of the Krishna Valley people ?

SHRI J. S. L. HATHI : Yes, that is the information.

SHRI K. SURYANARAYANA : Could the Government of India not stop the spending of public money on the further investigation of the Krishna Pennar Project ?

SHRI J. S. L. HATHI : It is for the State Government. It is the Government of Madras that has spent the money, as the hon. Member himself said.

SHRI P. SUNDARAYYA : Are the Government aware that this report was styled an "interim report" ?

SHRI J. S. L. HATHI : Certain facts were not there, and it was thought that further investigations would be necessary. Therefore it was styled an interim report in the press note.

SHRI P. SUNDARAYYA : Is it not a fact that this Technical Committee has given its opinion finally on the matters referred to it ?